

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1849
ANSWERED ON:08.03.2013
EVACUATION PROBLEM IN STATES
Bajwa Shri Partap Singh

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken any follow up action to fix the acute evacuation problem of power generated from Renewable Energy based projects being faced in the country including Rajasthan, Ladakh and Tamil Nadu;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken up the matter of funding transmission infrastructure to redirect the excess power generated by the renewable sources to the national grid, to the Planning Commission; and
- (d) if so, the details thereof?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b):Yes, Madam. Under an assignment from the Ministry of New and Renewable Energy the Power Grid Corporation of India Ltd. (PGCIL) has prepared a report for evacuation and transmission infrastructure development for the likely renewable power capacity addition during 12th Five Year Plan period in eight renewable resource rich states namely Andhra Pradesh, Gujarat, Himachal Pradesh, Karnataka, Maharashtra, Rajasthan, Tamil Nadu and also Jammu & Kashmir.

The report estimates that during 12th Five Year Plan period upto 2017 around 42 GW (30 GW by wind, 10 GW by solar and 2 GW by small hydro) renewable energy capacity would be added. It has further estimated that the cost of transmission system strengthening both at Intra-state and Inter-state level would be around Rs. 43,000 crore,

(c)&(d):Yes Madam. The Planning Commission has been requested to provide an additional outlay of Rs 7,000 crore for renewable power evacuation infrastructure for the 12th Five Year Plan period.